

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-2083/ND/2019
NEW IA/5430/2020

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd

Vs.

M/s KPG International Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. Manoj Kumar Garg, Advocate for RP

ORDER

By filing the present application, the applicant prayed for confirmation of appointment of IRP Mr. Sunil Kumar Agarwal having registration no. IBBI/IPA-002/IP-N00081/2017-18/10222 as Resolution Professional.

We have heard the Ld. Counsel for the applicant and perused the averments made in the application. Ld. Counsel for the applicant submitted that the CoC in its meeting dated 27.11.2020, resolved to appoint the IRP as RP under Section 22 (2) of the IBC, 2016.

In the light of the submissions made on behalf of the Ld. Counsel for the applicant, we have gone through the resolution and we notice that at item no. 8, the appointment of Mr. Sunil Kumar Agarwal, IRP as RP was discussed and it was resolved that pursuant to Section 22 (2) of the IBC, 2016, Mr. Sunil Kumar Agarwal having registration no. IBBI/IPA-002/IP-



N00081/2017-18/10222 is hereby appointed as RP for CIRP of Corporate Debtor at remuneration of Rs. 50,000/- per month plus GST and other expenses.

Accordingly, we hereby approve the appointment of IRP as RP. With this order, the present IA stands disposed off.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-2083/ND/2019
NEW IA/5595/2020

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd
Vs.
M/s KPG International Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Manoj Kumar Garg, Advocate for IRP

ORDER

This is the 4th status report submitted by the applicant. The same is taken on record.
With this order the present IA stands disposed off.

- Sd -

(K.K. VOHRA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)